

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.415
IB/526/ND/2023

IN THE MATTER OF:

Gaurav Mittal	...	Applicant
Versus		
Edelweiss Asset Reconstruction Company	...	Respondent

Under Section 94(1)

Order delivered on 02.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Dhananjaya Sud, Adv. for PG

HYBRID HEARING (PHYSICAL & VC)

ORDER

List this matter on **13.05.2024**.

¶

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)